By Speed Post/Fax

F.No.A.12018/12/2015.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 28 April, 2017

To,

All the Cadre Controlling Authorities
under Central Board of Excise and Customs.

Subject: Revision/Amendment in Recruitment Rules for the posts of Staff Car Drivers (Group ‘C’ posts) under Central Board of Excise and Customs field formations – regarding.

Sir/ Madam,

I am directed to say that Revision in Recruitment Rules for the posts of Staff Car Drivers (Group ‘C’ posts) under Central Board of Excise and Customs field formations is notified vide G.S.R. 340 (E) dated 11.04.2017. A copy of the above-mentioned Gazette Notification is enclosed herewith for your kind information and necessary action. It can also be downloaded directly from the website: www.egazette.nic.in

Yours faithfully,

(Rajpal Singh)
Under Secretary to the Govt. of India
Tel. /Fax No.: 26162780

Encls.: As Above

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the same on the website.
(2) DGHRD for information and record;

(Rajpal Singh)
Under Secretary to the Govt. of India